

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 310**

**(IB)- 266(ND)2019**

**IA/3468/2020 & IA/1273/2020 & IA/3533/2020**

**IN THE MATTER OF:**

**Mr. R. Tarkeshwar Narayan**

**...Applicant/Petitioner**

**Versus**

**M/s. Horizon Buildcon Pvt. Ltd.**

**...Respondent**

**SECTION: 7 of IBC, 2016**

**Order Delivered on 07.10.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**Mr. Praveen Agarwal, Mr. Abhishek Anand, Mr. Abhay Pratap Singh, Mr. Aanyaan Sadanand, Mr. Prateek Kushwaha, Mr. Aditya Nayyar**

**ORDER**

Renotify this case on 09.10.2020



**(T.S Singh)  
(Court Officer)**